

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.13- IA(Liq.)Progress Report/4(AHM)2024 in IA 362 of 2018  
in  
**CP(IB) 149 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of Baroda

.....Applicant

V/s

Varia Engineering work Ltd

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent :

**ORDER**

**IA(Liq.)Progress Report/4(AHM)2024 in IA 362 of 2018**

This application is filed by the Liquidator for placing on record the status report for the period Status Report from 20.10.2022 to 30.06.2024 . The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA(Liq.)Progress Report/4(AHM)2024 in IA 362 of 2018** stands disposed of

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**